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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 71 /2009-2014
NEW DELHI, DATED 3rd June, 2010

Subject: Change of Office address of Regional Authority, Nagpur.

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2009-2014, the Director General of Foreign Trade hereby makes the following amendment/ addition in the List of Regional Authorities given under Appendix 1 of Handbook of Procedure (Vol. I) 2009-2014:

S. No.	Name & address	Telephone No./ Fax No./ E-mail	Territorial Jurisdiction
19(B)	The Joint Director General of Foreign Trade, New Secretariat Building, 1 st floor, East Wing, Opp. VCA Ground, Civil Lines, Nagpur-440001.	Tel-0712-2541256 Fax-0712-2541451 e-mail- dgftnagpur@rediffmail.com	i) Districts of Maharashtra- Akola, Amravati, Buldhana, Bhandara, Chandrapur, Gadchiroli, Gondiya, Hingoli, Nagpur, Wardha, Washim and Yavatmal ii) Districts of Madhya Pradesh – Balaghat, Betul Chhindwara and Seoni.

This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Special Secretary to the Govt. of India

(File No.01/93/180/77/AM 10/PC-2(B)